the section from Utraitia-Sultanpur, a distance of 79.22 miles, has been restored and opened to traffic during the current calendar year, i.e., on 23-6-1955.

### Delhi Suburban Railway Service

583. Shri D. C. Sharma: Will the Minister of Railways be pleased to refer to the reply given to Starred Question No. 504 on the 8th August, 1955, and state the progress made so far with regard to Delhi Suburban Railway Service?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawaz Khan): A survey for connecting the existing Hizarat Nizamu Idin, Vinay Nagarline with the Deihi-Delhi Cantt. Broad Gauge line has been completed and the estimates and reports are being framed by the Northern Railway. A decision on the construction of line will be taken after survey reports have been examined by the Railway Board.

#### Sugar

584. Shri D. C. Sharma: Will the Minister of Food and Agriculture be pleased to state the total quantity of sugar consumed in India during the year 1954-55?

The Minister of Food and Agriculture (Shri A. P. Jain): 17.20 lakh tons,

# Suburban Railway Advisory Committee

- 585. Shri S. K. Raxmi: Will the Mini ter of Railways the peas d to refer to the reply bi en to starred Question No. 526 on the 5th December, 1955, and state:
- (a) the names of the members of Committee appointed to investigate into the problem of excessive overcrowding in suburban train services in Bombay, Calcutta and Madras areas; and
- (b) what are the terms of reference to the Committee?

The Parliamentary Socretary
to the Minister of Railways and
Transport (Shri Shahnawaz Khan):
(a) The Committee consists of Shri B. B.
Varma as Chairman and Shri A. C.
Chatterji and Shri K. M. Rau as Members.

(b) To investigate into the problem of excessive over-crowding during peak hours in suburban train services in the Bombay, Calcutta and Madras areas and to suggest remedial measures.

#### Chhitauni Ghat Railway Station

the Minister of Railways be pleased to state whether in view of the fact that the current of the Gandak (Naraini) is approaching the Railway Station at chitauni Ghat in North Eastern Railway, Government propose to shift the Station at some other safe place?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawaz Khan): No, Sir, not at present. Protection works have been carried out and furthur steps will depend on how these stand up during the next monsoon.

## P. & T. Building Programme

- 587. Shri S. C. Samanta: Will the Minister of Communications be pleased to refer to the reply given to Unstarred Question No. 322 on the 12th August, 1955, and state:
- (a) whether the lapsed amount of each year has been carried over to the next year;
- (b) if not, what steps have been taken by the Department to see that such amounts do not lapse each year;
- (c) what percentage of the allotted amounts each year has been spent departmentally; and
- (c) whether arrangements exist to spend more money departmentally to avoid lapsing of amounts each year?

# The Deputy Minister of Communications (Shri Raj Bahadur): (a) No.

- (b) Though the exact amount lapsed is not carried over, the required funds on unfinished works are provided under 'Works-in-progress' and 'Lapses for Regrant' for next year. Those works which do not fall under these categories but are required to be carried out next year are provided again as New Items.
- (c) The information is being collected and will be laid on the Table of the Lok Sabha.
- (d) Efforts are being made to speed up building works. The lapse during the current financial year will be considerably reduced.

#### Khadi Uniforms

- 588. Shri D. C. Sharma: Will the Minister of Communications be pleased to state:
- (a) whether *Khadi* uniforms have now been supplied to all Class IV employees in the Posts and Telegraphs Offices:

- (b) if not, the total number of Class IV employees to whom Khadi uniforms have been supplied so far; and
  - (c) the total cost of these uniforms?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) No, as some stocks of *Khadi* drill were still be to consumed.

- (b) 44,076.
- (c) Rs. 8,84,593/2/9.

#### Sugar Factories in PBPSU

589. Shri D. C. Sharma: Will the Minister of Food and Agriculture be pleased to state:

- (a) the names of the places where the sugar factories in PEPSU are located:
  - (b) their total annual output; and
- (c) the average annual consumption of sugar in PEPSU?

The Minister of Food and Agriculture (Shri A. P. Jain) : (a)
There is only one factory at Phagwara (District Kapurthala) which is in production. Licences have however been issued for establishing two more factories at Dhuri and Hamira, both of which are under construction.

- (b) 8,904 tons in 1954-55 season. After the two factories under construction go into production, the annual output will be 25,000 tons.
  - (c) About 23,000 tons.

#### Slum Clearance in Delhi

590. Shri D. C. Sharma: Will the Minister of Health be pleased to state:

- (a) the amount spent for the clearance of slums in Delhi so far; and
- (b) the estimated expenditure to be incurred on it during the First Five Year Plan?

The Minister of Health (Raj-Kumari Amrit Kaur): (a) Rs. 86.50 lakhs.

(b) Rs. 84,65 lakhs.

## Dairy Farming

591. Shri V. P. Nayar: Will the Minister of Food and Agriculture be pleased to state:

(a) whether any special emphasis is proposed to be laid in the Second Five Year Plan on programmes for research development in the matter of dairy

farming and animal husbandry in States whose per capita food consumption as at present shows comparatively higher insufficiency; and

(b) what are the basis of assigning new development projects to the various States in respect of animal husbandry, milk and milk products?

# The Minister of Food and Agriculture (Shri A. P. Jain): (a) Yes.

(b) While assigning targets for the implementation of the Animal Husbandry and Dairy Projects in the States, the quantity and the number of livestocks, the present stage of development, local needs, availability of technical personnel, the need for training additional personnel and the facilities available for research schemes In different States are taken into consideration.

#### Registration of Wagons

- 592. Shri A. N. Vidyalankarr Will the Minister of Railways be pleased to state:
- (a) the number of wagons registered, the number of cancellation of registrations and the number of wagons offered by the Railway authorities to the public during the years 1938-39, 1948-49, 1949-50, 1951-52, 1953-54, and 1954-55;
- (b) whether it is a fact that the fictitious registration of wagons goes on the increasing for a number of years; and
- (c) if so, what measures have been taken to root out this evil?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnswsz Khsn):(a) A statement is attached. [See Appendix V, Annexure No. 53].

- (b) Trends very from Railway to Reilway and from time to time as will be seen from the figures given in the statement in reply to part (a).
- (c) The following are the more important measures taken towards discouraging registration of spurious indents;
  - (i) Imposition of indent registration fee of Rs. 25/- per M.G. wagon, and Rs. 35/-per B.G. wagon.
  - (ii) Imposition of ceiling limits on the number of registrations per consignor at any one time, wherever considered expedient.
  - (iii) Enlisting the help of large Trade Interests and Associations, etc. to discourage the tendency to register spurious indents.